

DIVISION BENCH

P-108

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/135(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	STATE BANK OF INDIA VS ROHIT PATNI
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

Mr. Deepanjan Dutta Roy, Adv. ] For State Bank of India

Ms. Vidhi Sharma, Adv. ]

Ms. Sanjana Jha, Adv. ]

Mr. Anuj Singh, Adv. ] For the Personal Guarantor

Ms. Tanvi Luhariwala, Adv ]

Ms. Shreya Chaudhary, Adv. ]

Ms. Tripti Agarwal, FCA ] For RP

**O R D E R**

1. Ld.Counsel on both sides present.
2. Ld.Counsel appearing for the Personal Guarantor states that reply to the report of RP is ready. However, it could not be uploaded because of technical glitches, the same would be uploaded and file with the Registry during the course of the day.
3. Let the same be done, post this atter on **11/03/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**